

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(CAA)-32(PB)/2019

IN THE MATTER OF:

Redsea Realty Pvt. Ltd. and
Aakashganga Realty Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 07.06.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

For the ITD

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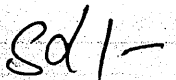
Mr. Puneet Rai, Standing Counsel for the Income
Tax Department

ORDER

CA-1091(PB)/2019

Matter is already listed for hearing on 14.06.2019.

CA-1091(PB)/2019 stands disposed of.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)